

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 17th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 48/2018 (M.A. No. 1547/2018) IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant Dr. Viyendra Mahndiyan, Adv. for Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA Mr. V. K. Shukla, Adv.
FOR DIRECTION			
2.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1737/2018, M.A. No. 1742/2018 & I.A. No. 36/2019) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. for Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv. Mr. D. K. Sharma & Kartikay Sharma, Advs. Mr. Ajay Jain, Adv. for GNCTD

3.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
4.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
FOR ADMISSION			
5.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
6.	I.A. No. 37/2019 IN Original Application No. 692/2018	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Aniruddha P. Mayee, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayyed Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
8.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Advs. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3 Ms. Shivangini Gupta, Adv.
9.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB
10.	Original Application No. 895/2018 (M.A. No. 1783/2018, M.A. No. 1784/2018 & I.A. No. 38/2019 & I.A. No. 39/2019)	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Mukeh Verma, Adv. for UEPPCB Mr. Sanjay Upadhyay, Adv. for R-5 Mr. Niraj Jha, Adv. for R-6 Mr. Sanjay Upadhyay, Adv.
FOR HEARING			
11.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Shashank Saxena, Adv. for CGWA Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.

12.	Original Application No. 163/2017 (M.A. No. 297/2017, M.A. No. 1235/2018, M.A. No. 1396/2018, M.A. No. 1529/2018, M.A. No. 1530/2018, M.A. No. 1531/2018, M.A. No. 1532/2018 & M.A. No. 1693/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Amandeep Singh, Adv. Mr. Nachiketa Suri, Adv.
13.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.
14.	Original Application No. 610/2017 (M.A. No.1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Lalit Bhasin, Adv. for R-5 Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Adv. for R-7, 15 & 20 Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Deepak Vohra, Adv. for R-13 Mr. Shamik Narain, Adv. for R-14 Mr. Karamveer Singh, Adv. for R-21 Mr. Arun Monga, Adv. for R-27 Mr. Varun K. Chopra, Adv. Mr. Aditya Sharma, Adv. Mr. Karan Gupta, Adv. Mr. Virender Singh, Adv.
15.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Rachit Mittal, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
CASES AT SR. NO. 16 TO 20 WILL BE TAKEN-UP ON 05.02.2019 FOR HEARING			
16.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
17.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP

18.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra
19.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & 692 Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
20.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1-3 Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram

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